

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

11.

IA 4946(MB)2023 IN
C.P. (IB)/1409(MB)2020

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **31.10.2023**

NAME OF THE PARTIES: Pegasus Assets Reconstruction Private
 Limited
 Vs
 Radiance Properties (India) Private
 Limited

SECTION: 7, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Rohan Aggarwal, Ld. Counsel for the Applicant in IA-4946/2023 present.
2. Registry is directed to issue Court Notice to the Liquidator clearly indicating the next date of hearing. The Liquidator is directed to file reply within two weeks from the date of receipt of notice after duly serving the copy to the other side.
3. List this matter for further hearing on **29.11.2023**

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)